

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) No. 138 of 2020

IN THE MATTER OF:

Mukesh Goel

...Appellant.

Versus

Goel Entrade Pvt. Ltd. & Ors.

...Respondents.

Present:

For Appellant: Mr. Ankit Jain, Advocate.

For Respondent: Mr. Rakesh Dubey, Advocate for R-1,2&3.

ORDER
(Virtual Mode)

13.01.2021 Learned Counsel for the Respondent wants to file Reply-Affidavit. Learned Counsel for the Appellant is opposing.

Reply-Affidavit may be filed within three weeks. Rejoinder, if any, may be filed within a week thereafter.

List the Appeal 'For Admission (After Notice)' Hearing on **16th March, 2021.**

[Justice A.I.S. Cheema]
Member (Judicial)

[Mr. V.P. Singh]
Member (Technical)

Basant B./md.